COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 195 of 2013

Dated : 28th August, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Arun Kumar Datta .... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh
Mr. Arun Kumar Datta

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani
Mr. Manoj Kr. Sharma for R.1 DERC

Mr. Amit Kumar
Mr. Vishal Anand,
Mr. Gaurav Dudeja for R-2 BYPL

ORDER

We have heard the learned counsel for the Respondent No.2.

Post the matter for rejoinder submissions on **17th September, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt